

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-V

8. IA (I.B.C)/1750(MB)2023 In C.P. (IB)/117(MB)2022

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2023

NAME OF THE PARTIES: State Bank of India
V/s
Mrs. Rajrani Agarwal

Section: 95(1) Rule 11 of NCLT, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

IA No. 1750/2023 - Applicant is directed to provide hard copies of the IA before the next date of hearing. List IA No. **1750/2023** on **17.05.2023**.

Sd/-

ANURADHA BHATIA
Member (Technical)

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)